

Coastal Road between Cochin and Bombay

3697. Shri A. K. Gopalan:
Shri P. Gopalan:
Shri P. Ramamurti:
Shri Vasudevan Nair:
Shri C. Janardhanan:
Shri K. Adichan:

Will the Minister of Transport and Shipping be pleased to state:

(a) whether Government have sanctioned a scheme for the construction of a Coastal road between Cochin and Bombay;

(b) if so, the estimated cost thereof;

(c) when the work will start; and

(d) the proposed time limit for its completion?

The Deputy Minister in the Ministry of Transport and Shipping (Shri Bhakt Darshan): (a) to (d). Presumably the members are referring to the West Coast Road under development from Panvel in Maharashtra State to Chalissari in the Kerala State. The Government of India have agreed to provide funds for developing this road to a single-lane fully bridged asphalted road. The estimated cost of the scheme to the scope agreed to by the Central Government is Rs. 22.39 crores. The development of the road is in progress since 1956 and is likely to be completed by the end of the Fourth Plan period provided necessary funds are available.

Central Road Fund

3698. Shri Chintamani Panigrahi:
Will the Minister of Transport and Shipping be pleased to state:

(a) the amount allotted out of the Central Road Fund for the years 1966-67 and 1967-68 to Orissa; and

(b) the schemes for which the fund has been utilised in during 1966-67 and proposed to be utilised during 1967-68?

The Deputy Minister in the Ministry of Transport and Shipping (Shri Bhakt Darshan): (a) A sum of Rs. 9.00 lakhs was allotted during 1966-67. The provision in the budget for 1967-68 is Rs. 15.00 lakhs.

(b) The information is being collected and will be laid on the table of the Sabha when received.

Development of Minor Ports in Kerala

3699. Shri A. K. Gopalan:
Shri P. Gopalan:
Shri C. K. Chakrapani:
Shrimati Sushila Gopalan:
Shri P. Ramamurti:

Will the Minister of Transport and Shipping be pleased to state:

(a) whether the Kerala Government have requested the Central Government for a sea-going dredger;

(b) if so, the action taken in the matter;

(c) whether the State Government have also requested the Centre for help to draw a master plan for the development of minor ports by conducting Hydrographic survey of all the minor ports; and

(d) if so, whether the Central Government have procured the services of Technical experts for the purpose?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and (b) In April 1967, the Government of Kerala asked for enhancement of the provision in the Central Sector of the Draft Fourth Five Year Plan from Rs. 88.21 lakhs to Rs. 325 lakhs for the development of minor ports in the State to cover the cost of a sea going dredger. Alternatively, they suggested that one of the two dredgers of the Minor Ports Dredging and Survey Organisation might be placed at their disposal. In view of the decision that Central assistance to State Governments should be restricted to carryover schemes from the

Central Sector of the Third Plan, enhancement of provision in the Fourth Plan was not found possible. One of the dredgers of the Minor Ports Dredging and Survey Organisation is now working at Bhavanagar and the other is at Caucutta during the guarantee period. The State Government have already been informed that it might be possible to make one dredger available to them by the end of 1967.

(c) and (d). A proposal has just been received from the Government of Kerala for obtaining under the Colombo Plan the services of a foreign expert to conduct studies on minor ports in the State and to prepare a Master Plan for their development. This will be examined.

जम्मू तथा काश्मीर में चावल का मूल्य

3700. श्री राम गोपाल शालग्रामे :
श्री श्री० प्र० त्यागी :

क्या लाल तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) काश्मीर में मरकारी दुकानों पर चावल किम भाव बेचा जाता है;

(ख) क्या यह सब ई कि रिफ़ायती दर पर चावल बेचने से हंगामे वाला घाटा केन्द्रीय सरकार द्वारा पूरा किया जाता है;

(ग) काश्मीर में राज सहायता प्राप्त दरों पर खाद्यान्न बेचने पर पिछली तीन पंचवर्षीय योजनाओं में सरकार ने कुल कितनी राशि खर्च की;

(घ) क्या ये सुविधायें अन्य कुछ राज्यों की भी, जैसे बिहार के पहाड़ी क्षेत्र और उड़ीसा के आदिम जातीय क्षेत्र, दी गई हैं; और

(ङ) यदि नहीं, तो इस के क्या कारण हैं ?

लाघ, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्दे) : (क) 7 मार्च, 1967 को प्राप्त रिपोर्ट के आधार पर दरें 36 रुपये से 43 रुपये प्रति क्विंटल तक थीं ।

(ख) जी नहीं । केन्द्रीय निर्गम मूल्य में ही सम्मिलित राज सहायता जो सभी राज्यों को दी जाती है, को छोड़ कर भारत सरकार जम्मू तथा काश्मीर में उपभोक्ता मूल्य, जो भाग (क) में दिया गया है, को बनाये रखने के लिए कोई विशिष्ट राज सहायता नहीं देती है ।

(ग) से (ङ). प्रश्न ही नहीं उठते ।

Procurement and Selling Price of Wheat in U.P.

3761. Shri Baburao Patel: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of Madhya Pradesh raised the price of procurement and selling of local wheat;

(b) whether the State Government had obtained prior approval of the Centre to effect this rise;

(c) whether the Government have seen press reports that prices of wheat in local markets have suddenly shot up; and

(d) if so, the reaction of the Centre to the situation created by this action of the State Government?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes, Sir.

(b) Procurement prices of wheat were got approved by the Central Government. Selling prices are not required to be approved by the Central Government.